

HIGH COURT OF JAMMU AND KASHMIR JAMMU

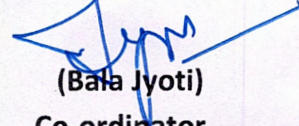
(Office of the Co-ordinator, Mediation and Conciliation Centre, Jammu)

Notice

No: 972

Dated: 18/12/2019

Applications on enclosed format are invited from Advocates practicing in different Courts of Jammu province having standing of more than ten (10) years at Bar and having aptitude and interest in Mediation for their nomination to three days "**Induction Course**" for Lawyers Mediators to be held from 28-30 December, 2019 at Jammu (subject to availability of appropriate space). The applications should reach the Office of concerned District Judge on or before 20th December, 2019, who shall transmit them for screening and nomination to this office forthwith. The applicants who have already submitted the applications need not apply afresh.



(Bala Jyoti)

Co-ordinator,
Mediation and Conciliation Centre,
Jammu.

No: 29460-84/R.R.

Dated: 18/12/2019

Copy of the above submitted to:

1. Registrar General, High Court of Jammu and Kashmir at Jammu for information.
2. Principal Secretary to Hon'ble the Chief Justice for information of Her Lordship.
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan, Chairman, Mediation and Conciliation Committee.
4. Secretary to Hon'ble Mrs. Justice Sindhu Sharma, Member, Mediation and Conciliation Committee.

.....for information of their Lordships.

5. All PDJs of Jammu Province for publication on the Notice Board.
6. NIC for uploading on the websites of District Courts of Jammu Province.



Co-ordinator,
Mediation and Conciliation Centre,
Jammu.

INDUCTION COURSE FOR LAWYERS MEDIATORS

REGISTRATION FORM

(You may photocopy, if required)

I would like to register myself as a Trainee for three days Induction Course for Lawyers Mediators.

Name _____ Male/Female

Age _____ Education _____

Experience _____

_____ :

Contact Details

Address _____

Telephone – Office _____ Resident _____

Mobile _____ E-mail _____

Signature _____